

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 181/00840/2019
Tuesday, this the 25th day of February 2020

CORAM:

Hon'ble Mr. Ashish Kalia, Judicial Member

1. Mohammed Mustasfa N, aged 40 years
S/o. Pookoya N.P.
Nagammada House,
Androth Island.
2. Anver Hussain K, aged 36 years,
S/o Pookoya P.K.
Kunnashrda House,
Androth Island.
3. Mujeed Rahman K.K. aged 44 years,
S/o Sayed Bukkeri
Karakkunnal House,
Androth Island.
4. Koya M, aged 44 years,
S/o Attakoya K.K., Madil House,
Androth Island.
5. Mohammed Fathhulla N. aged 41 years,
S/o Koyamma Koya, Nallal House,
Androth Island.
6. Habeeb, aged 48years,
S/o Sayeed Mohammed,
Kunnali House,
Androth Island.
7. Iqbal P, aged 45 years,
S/o Yousaf B,
Pandaram House,
Androth Island.

8. Shamsudeen, aged 38 years,
S/o Muthukoya K.C.
Nallal House,
Androth Island.
9. Mohammed Hassan aged 43 years,
S/o Sayed Mohammed
Achamada House,
Androth Island.
10. Mohammed Naser, aged 36 years,
S/o Jaleel M..
Kottiyathatt House,
Androth Island.
11. Mohammed Saleem, aged 32 years,
S/o Kunhiseeth P.K.
Karakunnal House,
Androth Island.
12. Mohammed Riyas Khan P V D, aged 34 years,
S/o Shaikoya PS.
Pentenvelipura House,
Androth Island.
13. Muhammed Noufal, aged 39 years,
S/o Nallakoya
Chariyadm House,
Androth Island.
14. Muhammed Salim T,
S/o Yousaf .T.
Thaliath House,
Androth Island.
15. Muhammed Sakariya B, aged 38 years,
S/o Muthu Koya M
Belutheth House,
Androth Island.
13. Shanavas P, aged 38 years,
S/o Kunhikoya,
Pochalam House,

Androth Island.

.....**Applicants**

(By Advocate Mr.K.B.Ganesh)

V e r s u s

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682555.
2. The Secretary (Panchayaths),
Administration of the Union Territory of Lakshadweep(Secretariat),
Kavaratti-682555.
3. Director, Department of Agriculture,
Union Territory of Lakshadweep,
Kavaratti-682555.
4. Agricultural Officer,
Agricultural Office,
Androth Island-682551
5. Village Dweep Panchayath Androth,
Androth Island-682551
Rep. By its Executive Officer
6. Muhammad Altaf M.P.
S/0. Jamal P.V.P.
Mayompokkada,
Androth Island-682551
7. Syed Madani .K.
S/0. Shai Koya Thangal P.P.
Kandeth House,
Androth Island-682551
8. Sayed Muhammad Shehabudheen Thangal K.
S/0. Shai Koya Thangal P.P.
Kandeth House
Androth Island-682551

9. Mohammed Sayyid Sinan K.
 S/0. Shai Koya Thangal P.P.
 Kandeth House,
 Androth Island-682551

10. Sidiqe M.
 S/0. Kidav K,
 Modiyathoda House,
 Androth Island-682551

11. Mohammed Sakeer M.
 S/0. Kunhiseethi M.P.
 Marketh House,
 Androth Island-682551

12. Nallakoya P.C.P.
 Puthiya Chettapokkada House,
 Androth Island-682551

13. Muhammad Mukbeel K.K.
 S/0. Koyammakoya U.K.
 Kerakkada House,
 Androth Island-682551

14. Rulath Beegum P A P.
 D/0. Kunhikoya N.P.
 Puthiya Pettam Vali Arthupura House,
 Androth Island-682551

..... **Respondents**

[By Advocate : Mr.S.Manu]

This application having been heard on 25.02.2020 the Tribunal on 25.02.2020 delivered the following:

O R D E R(ORAL)

Hon'ble Mr. Ashish Kalia, Judicial Member –

This matter has become infructuous as the appointment of Casual Labourers of Respondent Nos.6-14 has been cancelled. Accordingly, the O.A. is disposed off.

No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

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Original Application No. 181/00840/2019
APPLICANT'S ANNEXURES

Annexure A1 - True copy of Order F.No.5/8/2014-DOP dated 12.02.2015.

Annexure A2 - True copy of judgement of the Hon'ble High Court in WP(C) No.27618/2017 dated 11.04.2018.

Annexure A3 - True copy of the judgement of the Hon'ble High Court WP(C)No.5541/2015 datd 21.01.2019.

Annexure A4 - True copy of the letter dated 28.03.2019 issued by Director of Panchayaths.

Annexure A5 - True copy of the letter dated 17.04.2019 issued by Executive Officer Androth Village Dweep Panchayath.

Annexure A6 - True copy of letter dated 24.04.2019 issued by the 4th respondent.

Annexure A7 - True copy of letter dated 03.05.2019 issued by District Agricultural Officer

Annexure A8 - True copy of Order dated 16/08/2019 issued by the 3rd respondent.

Annexure A9 - True copy of representation dated nil preferred by the applicants and orders to the 2nd respondent.

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RESPONDENT'S ANNEXURES

Annexure R1(a) - True copy of the representation dated 25.06.2019 prepared by the respondents 6 to 14.

Annexure R1(b) - True copy of the letter F.No.7/4/2018-DP(AGRI)/1402 dated 17.07.2019 by the District Agriculture Officer, District Panchayath.

Annexure R1(c) - True copy of the letter F.No.12/02/2015-DOP dated 28.03.2019 issued by the Agricultural Officer, Agricultural Demonstration Unit, Androth.

Annexure R1(d) - True copy of F.No.2/3/2019-Agri/1376 dated 16.8.2019

Annexure R1(e) - True copy of the Office Order F.No.7/44/2013-AGRI(A)VOL.IV/404 dated 18.12.2019.

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